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Central Administrative Tribunal
Principal Bench

CP 196/2005
In
OA 2746/2003

New Delhi this the day 20th of October, 2008

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Dr. G.D. Goel,
Retired Principal,
A.C.C. Wing,
Dehradun

..... Applicant
(By Advocate: Shri D.R.Gupta)

Versus

1. Shri Ajay Prasad,
Secretary,
Ministry of Defence,
South Block, New Delhi
2. Lt. Col. C.S. Negi Offtg. Estt. Officer,
for Commandant,
I.M.A. , Chakrata Road,
Dehradun

..... Respondents.
(By Advocate: Mrs. Priyanka proxy for Sh. M.K. Bhardwaj)

O R D E R (Oral)

By Shanker Raju, Member (J)

This CP stands disposed of in the wake of modification of
Tribunal's order by Hon'ble High Court in the Writ Petition
filed by the Respondents. This would entail compliance in



true spirit of the Tribunal as modified by the Hon'ble High Court. This should be done within 10 days, failing which a serious view will be taken.

Chhotray
(Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

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